

**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH**

O.A. No. 452 OF 2012

Wednesday, this the 29th day of July, 2015

CORAM:

**HON'BLE Mr. JUSTICE N.K. BALAKRISHNAN, JUDICIAL MEMBER
HON'BLE Mrs. P. GOPINATH, ADMINISTRATIVE MEMBER**

1. T.V. Jose, S/o. Varkey
Postman, Perumbavoor Head Post Office,
Residing at Thondungal House,
Vengoor (P.O), Pin – 683 546.
2. K.M. Paulose, Postman,
Perumbavoor Head Post Office,
Residing at Karikudi House,
Pralaicad Kara, Thuruthy (P.O),
Kuruppampady – 683 545.
3. Baby M.G., Postman,
Vengoor. Residing at Manakuzhy House,
Panelliy (P.O), Vengoor (Via) – 683 546. - Applicant

(By Advocate Mr. Jaiby Paul)

Versus

1. Union of India represented by the Director General,
Department of Posts, New Delhi – 110 001.
2. The Chief Postmaster General,
Kerala Circle, Thiruvananthapuram – 695 033.
3. The Senior Superintendent,
Department of Posts, Aluva Division,
Aluva – 683 101.
4. Rajendran R.
Head Postman, Aluva – 683 101.
Now working at, Sreemoolanagaram
Sub-Office as Postal Assistant.
5. Rajesh N.R, Postman,
Perumbavoor – 683 542.
Now working at Kolenchery
Sub-Office as Postal Assistant.
6. Beena S,
Stamp Vendor
Angamaly (P.O) – 683 572. - Respondents

(By Advocates Mr. Sinu G. Nath for R 1-3
Mr. Shafik M.A for R4-6)

The application having been heard on 29.07.2015, the Tribunal on the same day delivered the following:

ORDER

HON'BLE Mr. JUSTICE N.K. BALAKRISHNAN, JUDICIAL MEMBER

It is submitted by the learned counsel for the applicant that in the additional reply statement, it was stated by the respondents that the competent authority took a decision to ignore those 25 questions which appeared in Hindi/English only and to restrict Paper – I, only to the 25 questions related to Arithmetic/Tabulation after doubling the marks for these questions. This was a bonafide decision taken uniformly throughout the country to solve the impasse and to ensure level playing field to all the candidates who had attended the examination.

2. In the light of the aforesaid statement, no further direction is required to be issued by this Tribunal. The Original Application is closed. No order as to costs.

(Dated, this the 29th July, 2015)


(P. GOPINATH)
ADMINISTRATIVE MEMBER


(N.K. BALAKRISHNAN)
JUDICIAL MEMBER

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